

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 107/16	TP172/17	Hearing	391 394	ORCC Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Perikal. K. ARTUN**  
**934 1210037**

Adv. for Petitioner



Heard the ~~counsel~~<sup>g</sup>. Heard counsel for petitioner. He undertakes to file AGE<sup>EM</sup> adopted balance sheet of the final year March, 2016 and also to clarify about the trade Creditors pending.

List it on 18.04.2017.

  
MEMBER (J)

  
MEMBER (T)